Engaging of analytics firms for fraud detection in PMJAY

1030. SHRI A. K. SELVARAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the National Health Authority has engaged five analytics firms to detect fraud in the Pradhan Mantri Jan Arogya Yojana (PMJAY), if so, the details thereof; and

(b) whether it is also a fact that the company which detects the most frauds over a six month period will get the job after a tendering process, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Yes. The details are available on the official website of Pradhan Mantri Jan Arogya Yojana (PMJAY). The specific URL is *https://www.pmjay.gov.in/sites/default/files/2018-11 PMJAY_IC_FC_20112018_v1.0.pdf*

(b) After the conduct of the Proof of Concept, the solutions are to be evaluated based on defined parameters. Those agencies who achieve an overall score of 80 or above may be requested to provide financial quotes for 'fraud management as a service', through a formal commercial evaluation process. If no agency achieves the threshold, the commercial evaluation process is not to be rolled out.

Ayushman Bharat Yojana

1031. DR. L. HANUMANTHAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has finalized the number of eligible beneficiaries for the Ayushman Bharat Yojana;

(b) if so, the details of the number of beneficiaries, State-wise and district-wise;

(c) whether Government has identified adequate number of hospitals under the scheme, if so, the details thereof; and

(d) whether Government has taken steps to create awareness among people in this regard, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY